

राजस्थान में और अखिक गांवों के विद्युतीकरण हेतु स्कीमों की स्वीकृति, राज्य बिजली बोर्ड द्वारा प्रायोजित की गई और निगम द्वारा अपने निश्चित मानदण्डों तथा मार्गदर्शी सिद्धांतों के अनुसार अनुमोदित की गई ग्राम विद्युतीकरण स्कीमों की संख्या पर निर्भर होगा ।

Reorganisation of Marketing operation of Coal India Limited

3334. SHRI PRABODH CHANDRA: Will the Minister of ENERGY be pleased to state:

(a) whether there is a proposal to reorganise and rationalise the marketing operation of Coal India Ltd.; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (SHRI SIDDHESHWAR PRASAD): (a) Yes, Sir.

(b) With a view to giving a thrust to sales and marketing activities, Coal India Limited have decided to reorganise their sales organisation by dividing the entire country into five zones, each allotted to a subsidiary company, as per details given below:—

S. No.	State/Plants	Regional Office & No.	Branch Office
ZONE A: RESPONSIBILITY:		WESTERN COALFIELDS LIMITED	NAGPUR
1.	Madhya Pradesh	Bhopal	Bilaspur
2.	Rajasthan	Bhopal	Jaipur
3.	Gujarat	Bombay	Almedabad
4.	Maharashtra	Bombay	—
5.	Andhra Pradesh	Madras	—
6.	Karnataka	Madras	Bangalore
7.	Tamil Nadu	Madras	—
8.	Kerala	Madras	—
ZONE B: RESPONSIBILITY:		CENTRAL COALFIELDS LIMITED	RANCHI
9.	Orissa	Lucknow	—
10.	Bihar	Lucknow	Patna
11.	Uttar Pradesh	Lucknow	Varanasi & Kanpur
12.	Nepal	Lucknow	Patna
ZONE C: RESPONSIBILITY:		EASTERN COALFIELDS LIMITED	SANCTORIA
13.	West Bengal	Calcutta	—
14.	Sikkim	Calcutta	—
15.	Bhutan	Calcutta	—
16.	Assam	Margharita	—
17.	Arunachal	Margharita	—
18.	Bangla Desh	Calcutta	Dacca
19.	Burma	Calcutta	—

S. No.	Plants/State	Regional Office & No.	Branch Office
ZONE D : RESPONSIBILITY:		BHARAT COKING COAL LTD. DHANBAD	
20.	Jammu & Kashmir	Chandigarh	Jammu
21.	Himachal Pradesh	Chandigarh	—
22.	Punjab	Chandigarh	Jullundur
23.	Haryana	Chandigarh	Delhi
24.	Delhi	Chandigarh	Delhi
ZONE : RESPONSIBILITY :		BHARAT COKING COAL LTD. DHANBAD	
25.	Steel Plants and Representative at each Steel Plant. Durgapur Coke Oven Plant		

Each subsidiary company in-charge of a particular zone will act as the lead company for that zone and service the consumers of coal in the zone on behalf of the different subsidiary companies supply coal according to established linkages etc.

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

Maintenance of G.P.F., Indian Ordnance Factory Workers' Provident Fund Accounts

3335. SHRI RAMAVATAR SHASTRI: Will the Minister of DEFENCE be pleased to state:

(a) whether there are large number of discrepancies in the maintenance of General Provident Fund and Indian Ordnance Factory Workers' Provident Fund Accounts in respect of the employees working in the office of Assistant Garrison Engineer, Ramgarh Cantt. and Garrison Engineer, Ranchi;

(b) whether Account slips have not been distributed to a large number of employees since 1973;

(c) whether the recovered amount on account of General Provident Fund and Indian Ordnance Factory Provident Fund in respect of employees are being adjusted against their names; and

(d) if not, the action Government propose to take in the matter?

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पाकिस्तान तथा बंगलादेश द्वारा सीमा का उल्लंघन

3336. श्री भगीरथ भंडार : क्या रक्षा मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या बंगलादेश तथा पाकिस्तान ने सीमा के निकट अपनी सैनिक गतिविधियां बढ़ा दी हैं;

(ख) क्या दोनों देशों के सैनिकों द्वारा हाल में अनेक बार सीमा का उल्लंघन किया गया है और यदि हां, तो ऐसी घटनायें कितनी बार घटी और सरकार ने इस बारे में क्या कार्यवाही की है; और

(ग) क्या दोनों देशों के सैनिक भारतीय क्षेत्र में घुस आये थे और हानि पहुंचाई?

रक्षा मंत्री (श्री बंसी लाल) : (क) सीमा के पार की गतिविधियों के बारे में सरकार उनको सूचित करती रहती है। तथापि, व्यूरे प्रकट करना लोक हित में नहीं है।